

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No.121

CP(IB) No. 130/Chd/Hry/2023

**IN THE MATTER OF:**

Janakpur Refineries Pvt. Ltd.

...Petitioner

Vs.

Mahavir S oil Seeds & Agri  
Products Private Limited

...Respondent

**Under Section:** 9, IBC 2016

Due to paucity of time, the matter could not be taken up today,  
hence the matter is adjourned to 09.05.2024.

Sd/-

Court Officer

Preeti  
22.04.2024